

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH
JAIPUR.

O.A.No.469/93

Dt. of order: 10.8.1993

A 2
C

Kishan Singh : Applicant

Vs.

Union of India & Ors. : Respondents

Mr.M.B.Sharma : Counsel for applicant

COGRAM

Hon'ble Mr.Gopal Krishna, Member(Judl.)

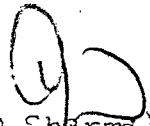
Hon'ble Mr.O.P.Sharma, Member(Adm.).

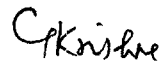
PER HON'BLE MR.GOPAL KRISHNA, MEMBER (JUDL.).

Applicant Kishan Singh, has filed this application under Sec.19 of the A.Ts Act, 1985, challenging the order of transfer as Sub-Postmaster from Bari to Dholpur vide order dated 7.7.1993 (Annx.A-1).

2. The applicant's case is that he was transferred to Bari after his promotion as Sub-Post Master in the Lower Selection Grade on 25.11.89 and since then he has been working on the aforesaid post at Bari. According to him the wife of the applicant is a chronic patient of Hypertension and his parents are pretty old and there is none else to look after his ailing parents at Bari. The children of the applicant are also stated to be prosecuting their studies and the transfer has been made in the mid of the educational session. The learned counsel for the applicant has not made any representation regarding his grievance to the concerned authorities before filing this application as envisaged under Sec.20 of the A.Ts Act. However, the learned counsel for the applicant does not want to press this application on merits and he wants to make a representation to the concerned authority now. The O.A. is, therefore, disposed of with the following directions:-

- 2
- i) The applicant shall make a representation regarding his grievance to the concerned authority within 10 days from the receipt of a copy of this order and the respondents are directed to dispose of the representation with due sympathy in accordance with rules, guidelines and instructions on the subject within a period of 15 days from the date of the receipt of the representation.
- ii) The applicant shall be at liberty to file a fresh O.A. if he so chooses after a decision has been taken on the representation.


(O.P.Sharma)
Member(A)


(Gopal Krishna)
Member(J)